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WP-46424-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 28th OF APRIL, 2026

WRIT PETITION No. 46424 of 2025

RASHID NOOR KHAN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Akash Choudhary with Shri Aryan Urmaliya - Advocate for the petitioner.

Shri Anubhav Jain - Government Advocate for the respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Petitioner seeks a direction to the State for establishment and operationalization of a toll-free helpline number booking and coordinating the free Hearse Vans made available under the State Free Hearse Van Service (MP Mukti Vahan Yojna).

As per the petitioner, 148 Hearse Vans have deployed across the districts of the State under the said scheme. However, the general public is not being made aware as to how the services are to be availed. Petitioner seeks a direction to the State Government to establish a dedicated toll-free helpline at the State level for booking, coordinating and monitoring the vans under the scheme. Further a direction is sought to integrate the said toll free help line number with the existing emergency response networks operating



under the National Health Mission framework and to further to give wide publicity to the same.

Learned Government Advocate appearing for the State submits that a special dedicated toll-free No.155334 has already been dedicated for the said service of providing Hearse Van Service.

In view of the fact that respondent/State authority has already complied with the prayer made by the petitioner, no further orders are called for in the petition. However, the State is directed to give publicity in respect of the said service by issuing tickers, radio messages and other methods.

Petition is disposed of the above terms.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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